

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 55(ND) 2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
25.01.2018**

**NAME OF THE COMPANY: Sh. Hari Kishan Sharma Vs. AKME Projects
Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2017

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the petitioner:	Ms. Annie Rais, Advocate		
	For the Respondent:	Mr. Arjun Syal, Advocate		

ORDER

Mr. Arjun Syal, Advocate has put in appearance on behalf of the Respondent. He prays for some time to file the reply. Let the reply be filed before the next date.

To come up on 2nd February, 2018.

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-7

(Ina Malhotra)
Member (J)

(Lekh Raj Singh)